# Annex 5

**Certificate of reconciliation of balances for the Half Year ended June/December**

(Please certify either A.1 or A.2 and strike out whichever is not applicable)

Name of the Bank Bank DEA Fund Code allotted by RBI

# Certificate by the officers of the bank

* 1. **If the balances tally**

We certify that balances of unclaimed deposits transferred by the bank to the DEA Fund under various heads as shown in the General Ledger of the bank, tally with the balances maintained with the DEA Fund Cell as reflected in Form I generated from the DEA Fund module of RBI, as on 30-06-……….. or 31-12-……….

**2 If the balances do not tally**

We observe that while balance of unclaimed deposits as shown in the General Ledger of the bank as on 30-06-………./ 31-12-…….. is Rs…………………, balance of unclaimed deposits as shown in the balances maintained with the DEA Fund Cell as reflected in Form I generated from the DEA Fund module of RBI, as on 30-06-……… / 31-12-……… is Rs …………….

We have initiated steps to reconcile the difference and shall update RBI soon.

Signature Name Designation Place

Date

Signature Name Designation Place

Date

1. **Certificate by Concurrent Auditor of the bank:**

Details given above have been verified by me and found to be correct are true as per the records of the bank.

Signature:

Name of Concurrent Auditor (With Stamp): Address:

Place: Date: